

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	GANESH CHANDRA JENA VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance(via video conference/physically)

Mr.Indranil Nandi, Adv.] For the Petitioner
Mr. Arvind Kumar Mishra, PCS

ORDER

1. Ld. Counsel/Professional for the petitioner present.
2. At request of Ld. Counsel for the petitioner, post this matter on **11.06.2024** on the question of maintainability of this petition.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**